

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI-110001**

MEMO OF PARTIES

DA No. 836/2024

Sub: News Item titled "Pillars of Ravi-Tawi Canal Bridge and Railway Bridge exposed after mining in Basantar river of Samba" appearing in Daily Excelsior dated 02.06.2024

VS

1. Central Pollution Control Board, Through its Member Secretary

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2. Jammu and Kashmir Pollution Control Board, Through its Member Secretary

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4. Deputy Commissioner, Kathua

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5. District Magistrate, Samba

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6. Deputy Commissioner, Ganderbal

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